

Declaration of Assets and Liabilities

Year 2025-26

I, Sunaina Devi, son/daughter/wife of Raj Kishore Prasad
aged 56 years, belonging to Government
service and presently working as Bihar Legislative Assembly
give herein below the details of the assets (immovable, movable, bank balance, etc.) of
myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash		R. K. Prasad	Anita Devi	Sunita Devi	Kunal Kishore
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	33,500	28,000	Married	Married	Service Holder
(iii)	Bonds, Debentures and Shares in companies	-	-	-	-	-
(iv)	Other financial Institutions, NSS, Postal Savings, LIC Policies, etc					
(v)	Motor Vehicles (details of make, etc.)					splender 86,000/-
(vi)	Jewellery (give details of weight and value)	65 gm.	20 gm.			
(vii)	Other assets, such as values of claims / interests	-	-	-	-	-

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	Khateda No-15 Plot No 95,95/1				
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value					
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(v)	Others (such as interest in property)					

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	-	-
	(ii) Loans from financial institutions	-	-
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	-	-
	(b) dues to departments dealing with supply of water	-	-
	(c) dues to departments dealing with supply of electricity	-	-

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(d) dues to departments dealing with telephones		
(e) dues to departments dealing with government transport (including aircraft and helicopters)		
(f) Other dues, if any		
(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN No BXKPD1237L	
(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]		
(iii) Sales Tax [Only in case of proprietary business]		
(iv) Property Tax		

Personal Detail

CPF/PRAN No. :-

Sex :- (M/F)

Date of Birth :- (DD/MM/YYYY)

Category/Group :- (A/B/C)

Service :-
(Full Name e.g. B.A.S.-Bihar Administrative Service, B.S.S.- Bihar Secretariat Service etc.)

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature सुनेना देवी

Name of Employee: Sunaena Devi

Designation: OFFICE ATTENDANT

Department: Bihar Legislative Assembly.

Place: PATNA

Date: 06/02/2026

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

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